

**Persons died and injured during recent riots in Delhi**

2780. SHRI NEERAJ SHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the number of persons died and injured during recent riots in Delhi;
- (b) the number of FIRs registered against the rioters;
- (c) the number of persons arrested so far; and
- (d) the details of the loss of property due to riots in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) As reported by Delhi Police, as on 12.03.2020, 763 cases including 51 cases under Arms Act have been registered; 3,304 persons have been arrested/detained; 545 persons injured; 52 died; and 226 houses and 487 shops damaged during the recent riots in Delhi.

**Death toll in Delhi riots**

2781. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total death toll in the riots that took place in Delhi since 24th February, 2020;
- (b) the total number of persons who have been injured in the violence that took place since 24th February, 2020; and
- (c) the total number of persons who have become disabled owing to the violence that ensued in Delhi from 24th February, 2020?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per Delhi Police, in the recent violence/riots in North East Delhi, 52 persons were killed and 545 persons sustained injuries.

**Protection to citizens under NPR and NRC**

2782. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to take measures to ensure that those